

[Print](#)**Defective Case Register from 2025-12-16 to 2025-12-16**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/38439/2025	SAILABALA JENA	2025-12-16	1.Period of Delay 88 days 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/-Not Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/-Not Paid.
2	D-WP(C)/50918/2025	RAJENDRA KUMAR SAHU	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 43 not neat.
3	D-CRLA/38226/2025	SIBA RANJAN POLAI	2025-12-16	Annex.2 not attested
4	D-WP(C)/52138/2025	ARUN KUMAR PATRA	2025-12-16	Page no.65 not filed.
5	D-GUAP/52025/2025	ASHOK KUMAR BEHERA	2025-12-16	1. Period of Delay 23 days 2. Court Fee 6/ paid, Rs6/ to be paid 3. good ground not furnished
6	D-CRLREV/38454/2025	SANTOSH KUMAR SAMANTARAY	2025-12-16	Put up S.R. after filing the consolidated petition.
7	D-RSA/51122/2025	SUSHANTA KUMAR JOSHI	2025-12-16	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1.D.C.Fee of Rs.2823/- to be Paid. 1.C.Fee Payable be corrected.2.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
8	D-MATA/51810/2025	SHASHI BHUSAN JENA	2025-12-16	Period of Delay 18 days
9	D-CRLMC/38496/2025	SANTOSH KUMAR MAHANTY	2025-12-16	1. As per Index, Annexure-2 not described in the petition
10	D-CONTC/50737/2025	ADV.	2025-12-16	14-NOT PROPERLY INDEXED.
11	D-CRLA/38609/2025	LALITENDU BHUYAN	2025-12-16	Put up for S.R . after filing of Appeal memo in proper format
12	D-CRLA/38426/2025	JAJATI KESHARI KHUNTIA	2025-12-16	Receipt showing copy On counsel for vigilance not filed 2.Status of appellant not furnished
13	D-LAA/51453/2025	ALOK KUMAR MOHANTY(SR. PANNEL COUNSEL)	2025-12-16	The discrepancy in the name of R-3 as per Trial court be reconciled. Put up for further S.R after disposal of the said I.A for computing the period of limitation
14	D-CRLMC/38704/2025	SANJIB KUMAR BHANJADEO	2025-12-16	1. Name of the Lower court not correctly furnished in Prayer of the petition.
15	D-WP(C)/48920/2025	SMITA RANJAN PATNAIK	2025-12-16	Sl. no.of ops. 3 to 5 8 and 9 20 24 to 26 29 to 31 37 to 38 45 to 47 50 to 53 59 to 67 72 to76 80 to 88 92 and 93 96 to 100 and 103 to104 not correctly mentioned in cause title
16	D-CRLA/38241/2025	GOREKHANATH DAS	2025-12-16	1. Period of Delay 30 days. I.A. not filed. 2.S.T case no. not correct in prayer of I.A. no 3401/2025.
17	D-WP(C)/51847/2025	SHARMISTHA SAMAL	2025-12-16	Page no.11 not fullfleged
18	D-CRLREV/38323/2025	DEEPAK KU SAHOO	2025-12-16	1. Period of Delay 267 days delay.Limitation petition not filed.
19	D-CONTC/50755/2025	ADV.	2025-12-16	IN PRAYER PORTION LAST LINE DATE OF ORDER BE CORRECTED
20	D-WP(C)/52167/2025	BUDHIRAM DAS	2025-12-16	Annexure4 and 5 not correctly mentioned as per index.
21	D-CRLREV/38397/2025	JYOTIRMAYA SAHOO	2025-12-16	1. Period of Delay 2180 days delay.I.A. not filed.
22	D-CRLMC/38549/2025	BHABANI SANKAR DAS	2025-12-16	1. Date of order not correctly furnished in Synopsis para no.1 and Prayer of the petition
23	D-WP(C)/51176/2025	SRINIBAS KHANDAI	2025-12-16	1. Age of Pet. not mentioned in CT. 2. Occupation of deponent not mentioned in Affidavit and IA affidavit. 3. Ann. 1 and 2 not marked and not attested. 4. Paragraph declaration in IA affidavit not correct.

24	D-ABLAPL/38718/2025	SUBASH CHANDRA PANDA	2025-12-16	1. Page no 13 and 14 not legible
25	D-WP(C)/51894/2025	BRAJA MOHAN SARANGI	2025-12-16	Name of the petitioner in synopsis and date chart and Vehicle no. to be corrected in date chart.
26	D-CRLREV/38388/2025	PANCHANAN PANIGRAHI	2025-12-16	1. Provision of law not correctly furnished
27	D-WP(C)/52409/2025	KRISHNA CHANDRA SAHU	2025-12-16	Page no. 34 not properly scanned.
28	D-WP(C)/51190/2025	KISHORE KUMAR MISHRA	2025-12-16	1. Age of the Opp.Party no. 3 not furnished in the cause title.2. Date of representation and No. of WP(C) under Annexure-7 and 3 does not tally with Index and para-16 and 8 of the petition.
29	D-CRLMC/37967/2025	PRASANTA KUMAR PANDA	2025-12-16	1. Provision of Law wrongly mentioned (in BNSS)
30	D-WP(C)/52564/2025	TEJASMITA MOHAPATRA	2025-12-16	Address of opp.1 not furnished
31	D-RSA/50920/2025	CHITTA RANJAN NANDA	2025-12-16	1.C.Copy of Jt. and Decree of the L.A.Court be arranged properly.2.The Index be properly Page-marked.
32	D-CRLMP/38688/2025	SANTOSH KUMAR MAHANTY	2025-12-16	PAGE NO. 12 NOT LEGIBLE
33	D-WP(C)/50985/2025	ASMIYA RANJAN MAJHI	2025-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. S.R .will be made after SL.nos . of the signature of executants in v.nama.
34	D-WP(C)/51872/2025	GOPAL CHARAN MOHARANA	2025-12-16	1. Age of the petitioner no.2 not correctly furnished in cause title. 2. HBAWF fee Rs. 50/- to be paid on V.nama
35	D-WP(C)/51259/2025	ATMAJIT MANMITH DAS	2025-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of petitioner not tally with petition as per Vnama.
36	D-CONTC/50586/2025	ADV.	2025-12-16	Code NOT CORRECT
37	D-CRLMC/38883/2025	SUBRAT KUMAR SINGH	2025-12-16	1. Certified copy of annex-1 not filed.
38	D-BLAPL/38898/2025	SUCHIT KUMAR NAYAK	2025-12-16	i) Page no. 19 and 20 not legible.
39	D-WP(C)/52280/2025	KRISHNA CHANDRA SAHU	2025-12-16	Page 19 not neat.
40	D-WP(C)/50919/2025	SANJAY KUMAR PATRA	2025-12-16	Age of the petitioner not mentioned in the cause title.
41	D-WP(C)/51952/2025	BAMADEV BARAL	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT.2. PAGE NOS.28 and 83 PARTIALLY NEAT
42	D-WP(C)/52057/2025	SUNIL KUMAR PANDA	2025-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Paragraph no. not correctly furnished on declaration.
43	D-BLAPL/38860/2025	SURYAKANTA DASH	2025-12-16	1. Annexure-1 2 not attested
44	D-CRLMC/38423/2025	ADYASIDHI MISHRA	2025-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED . PS number not correctly furnished in Prayer of the petition. 2. Annexures are not properly page marked
45	D-WP(C)/50894/2025	SARADA PRASANNA MOHAPATRA	2025-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

46	D-CRLREV/38885/2025	PANKAJ KUMAR SAHOO	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Period of Delay 694 delay. Limitation petition not filed
47	D-WP(C)/52275/2025	KRISHNA CHANDRA SAHU	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
48	D-CRLREV/38340/2025	DEEPAK KU SAHOO	2025-12-16	1 Days of delay not mentioned in I.A. 2. Paragraphs not correctly mentioned in Affidavit and declaration in I.As
49	D-ABLAPL/38667/2025	BIJAYA KUMAR PARIDA 2	2025-12-16	1. Pet. No. 2 and 3 not signed in Vakalatanama.
50	D-BLAPL/38905/2025	SURYASNATA MOHAPATRA	2025-12-16	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. Court Fees of Rs.12/- not paid in V.nama(only Rs.10/- paid).
51	D-BLAPL/38960/2025	HIMANSHU SEKHAR MISHRA	2025-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No.14 and 18 not legible.
52	D-WP(C)/50897/2025	ARUNA NAYAK	2025-12-16	page nos.14 16 17 and 18 not neat.Age of petitioner no.4 and name not correctly mentioned in cause title.
53	D-CRLMP/38867/2025	BALARAM NAYAK	2025-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
54	D-WP(C)/51386/2025	PARSURAM MOHAPATRA	2025-12-16	1. As per index in annex.2 date and no. of notification not mentioned in para.4 of petition
55	D-WA/51905/2025	NIRANJAN PANDA	2025-12-16	1.AU fee Rs 2.25/- to be paid. ii) Status of the parties not furnished. ii) Affidavit not made. iii) Legible copy of page on 17 to be filed.
56	D-BLAPL/38921/2025	DEBIDUTTA MOHAPATRA	2025-12-16	1.Page No. 22-23 not legible. 2.Page No. 25 not filed/missing (Either page not marked or pagination from page 24 onward incorrect).
57	D-CRLA/38371/2025	SARADA PRASAD DASH	2025-12-16	Code Not indicated
58	D-WP(C)/51887/2025	BRAJA MOHAN SARANGI	2025-12-16	Date chart and para-1 of the petition Vehicle no. to be corrected.
59	D-WP(C)/52026/2025	SUNIL KUMAR PANDA	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.6 not legible.
60	D-WP(C)/51892/2025	BRAJA MOHAN SARANGI	2025-12-16	Name of the petitioner in synopsis and date chart and Vehicle no. to be corrected in date chart.
61	D-WP(C)/51334/2025	AFRAAZ SUHAIL	2025-12-16	Father name of opp.3 not furnished
62	D-WP(C)/51873/2025	PRADIPTA KISHORE BHUYAN	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D-BLAPL/38862/2025	AMIT KUMAR NATH	2025-12-16	1. Pending before the court mentioned in the cause title not tally with Rejection order. 2.H.C B.A M.W S Rs 50/- to be paid in V. nama
64	D-RSA/50857/2025	BIKRAM RATH	2025-12-16	1.D.C.Fee of Rs.7789/- to be Paid. 1.C.Fee Payable be corrected.2.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation
65	D-WP(C)/51863/2025	BRAJA MOHAN SARANGI	2025-12-16	Vehicle no. to be corrected in date chart and prayer portion of the petition.
66	D-WP(C)/51965/2025	DINESH KUMAR PANDA	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
67	D-BLAPL/38952/2025	SWAYAMPRAVA DASH	2025-12-16	Paragraphs incorrectly mentioned in declaration of the Affidavit.
68	D-WP(C)/52144/2025	MANAS PATI	2025-12-16	Date not correctly mentioned in annexure-5 in averments
69	D-WP(C)/52066/2025	TUSAR KUMAR MISHRA	2025-12-16	Page nos 62 to 65 not neat.
70	D-WP(C)/52153/2025	BUDHIRAM DAS	2025-12-16	Annexure-6 not mentioned in Book mark.Annexure -5 not available
71	D-WP(C)/51955/2025	BAMADEV BARAL	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no.21 partially neat

72	D-ABLAPL/38698/2025	AMLAN SHAKTI PAUL	2025-12-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for S.r there after
73	D-WP(C)/52274/2025	KRISHNA CHANDRA SAHU	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
74	D-RSA/50951/2025	SUSHANT KUMAR PRADHAN	2025-12-16	1. Annexure-2 not accompanied with the Appeal.2. Office to insert A-2 in the BMI if the same be Filed.
75	D-WP(C)/51858/2025	BRAJA MOHAN SARANGI	2025-12-16	Vehicle no. to be corrected in date chart, para-1 of the petition and prayer portion.
76	D-WP(C)/51395/2025	RANJIT MOHANTY	2025-12-16	1. True copy of the Annexure-1 not attested by Advocate
77	D-BLAPL/38849/2025	AMITAV TRIPATHY	2025-12-16	Original free copy of the Rejection order not filed
78	D-WP(C)/51934/2025	ABHIRAM SWAIN	2025-12-16	Page no.36 53 and 54 not neat and legible.
79	D-WP(C)/51394/2025	RANJIT MOHANTY	2025-12-16	1. Page no 36 not marked in the petition as mentioned in the index
80	D-WP(C)/50880/2025	KAPILA CHARAN NAYAK	2025-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
81	D-CRLMC/38427/2025	SUSANTA KUMAR TRIPATHY	2025-12-16	1. Name of the CBI court not correctly furnished in entire petition
82	D-ABLAPL/38684/2025	BIBEKANANDA MAHAPATRA	2025-12-16	1. Ann.1 not properly page marked in Index.
83	D-CONTC/51881/2025	ADV.	2025-12-16	1. Page no. 14 repeated twice.
84	D-WP(C)/50924/2025	SANJAY KUMAR PATRA	2025-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page marking and annexures not tally with Index and book mark. Page 17 and 18 not found.
85	D-WP(C)/50594/2025	KARUNAKAR RATH	2025-12-16	1-COURT FEE IS DEFICIENT. 1.D.c.fee of Rs.6/- to be paid in cause title.2. Authorization with regard to swear affidavit on behalf of other petitioner not furnished in affidavit.3. Name of the respondent not mentioned in the V.nama
86	D-WP(C)/50898/2025	HALADHAR SETHY	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 53 not neat.
87	D-WP(C)/52279/2025	KRISHNA CHANDRA SAHU	2025-12-16	page no. 19 not neat.
88	D-CRLMC/38482/2025	SANDEEP RATH	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.22 not neat and legible.2. C. Copy of G.R. Case No.298 of 2016 to be filed.
89	D-BLAPL/38861/2025	PRAFULLA KUMAR KHATEI	2025-12-16	1. T. R No wrongly furnished in paragraph-1 of the application.
90	D-WP(C)/50779/2025	TAPAN KUMAR MOHANTY	2025-12-16	14-NOT PROPERLY INDEXED. Not properly page marked
91	D-BLAPL/38902/2025	MAHES DAS	2025-12-16	i) Name of the L.T.I. petitioner not furnished in vakalatnama.
92	D-WP(C)/50878/2025	MALAYA KUMAR MOHANTY	2025-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not mentioned in the affidavit and also I.A
93	D-WP(C)/51145/2025	SUVENDU KUMAR BISWAL	2025-12-16	Date of Copy of S.L.P Dairy vide annex-16 not tally with Index.
94	D-CRLMP/38763/2025	MOHAMMED RIAZ	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

95	D-WP(C)/51794/2025	AFRAAZ SUHAIL	2025-12-16	Father name of opp.3 not furnished.
96	D-WP(C)/50875/2025	KISHORE KUMAR MISHRA	2025-12-16	Annexure-7 not completely filed
97	D-CRLMC/38731/2025	ASHOK KUMAR JENA	2025-12-16	1. Name of the petitioner on cause title does not tally with Index,Synopsis and Date charts and Events.
98	D-CRLMP/38778/2025	BRAJA MOHAN SARANGI	2025-12-16	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The appeal
99	D-WP(C)/51745/2025	JAGAJIBAN PRADHAN	2025-12-16	The copy of the representation dt.27.11.2025 is annexed as Annexure-4 mentioned in the petition appears to be wrong.
100	D-ABLAPL/38672/2025	PRASANTA KUMAR ROUSTRAY	2025-12-16	1. Ann.1 last page not page marked. Index be corrected after page marking. 2. A. Fee of Rs.4.40 not paid on Ann.1.
101	D-CONTC/51081/2025	SWOYAM PRABHU JENA	2025-12-16	1. FAO number not correctly furnished Sl. no.4 in Index para no.8 and synopsis
102	D-WP(C)/51480/2025	BIBHUTI BHUSAN PANDA	2025-12-16	14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned in index.
103	D-ABLAPL/38675/2025	AMLAN SHAKTI PAUL	2025-12-16	1. PS case No. mentioned in 2nd Para of Synopsis and Para 2 of Pet. not correct. 2. Name of Informant appearing twice in Synopsis Para 2 and Para 2 of Pet. be redacted. 3. Name of Pet. No.1 in CT not tally with signature.
104	D-CRLMP/38793/2025	PRADEEP KUMAR DASH	2025-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. vakalatnama not proper
105	D-ABLAPL/38665/2025	JAYANTA KUMAR MAJHI	2025-12-16	1. Age of Deponent not mentioned in Affidavit.
106	D-BLAPL/38677/2025	MANAS KUMAR CHAND	2025-12-16	1. T R no not furnished in cause title of the application. 2. Pending before the court mentioned in the cause title not tally with Rejection order. 14-NOT PROPERLY INDEXED.
107	D-WP(C)/52155/2025	BUDHIRAM DAS	2025-12-16	Annexure-5 not correctly mentioned in index and file. Annexures 2 to 5 not mentioned in file
108	D-BLAPL/38957/2025	MAITRIJIT MOHANTY	2025-12-16	1.Paragraphs incorrectly mentioned in petition as well as declaration of the Affidavit. 2.Name of the petitioner mentioned in the Application not tally with the signature put in V.nama.
109	D-RVWPET/51280/2025	SATYA RANJAN PATI	2025-12-16	1. Code Incorrect. 2.op. no. 18 and 19 are same person and same address.
110	D-CMP/52073/2025	SURAJ MOHANTY	2025-12-16	8-CAUSE TITLE NOT IN ORDER. Defendant No-2 not made Party in this Petition
111	D-WP(C)/52528/2025	AMIYA KUMAR MISHRA	2025-12-16	Copy of order dated 27.12.2021 mentioned in the Index(Anx-5) not tally with under Annex-5.
112	D-WP(C)/52098/2025	SHASHI BHUSAN JENA	2025-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Declaration not proper in I.A.2.Page no.16 not neat and legible.
113	D-CRP/52082/2025	BHABANI SANKAR DAS	2025-12-16	This may be Regd. as CMP.
114	D-WP(C)/52707/2025	JYOTSNA RANI TRIPATHY	2025-12-16	PAGE 59 NOT LEGIBLE
115	D-CRLMC/39124/2025	KAUSHIK DAS	2025-12-16	1. ABLAPL number not correctly furnished in Reference certificate.
116	D-ABLAPL/38375/2025	GHANASHYAM DASH	2025-12-16	1. Details of Informant in CT be redacted.
117	D-CRLMP/38799/2025	PRADEEP KUMAR DASH	2025-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
118	D-WP(C)/51874/2025	ARUNA NAYAK	2025-12-16	Welfare fund of Rs.60/- not paid
119	D-BLAPL/38947/2025	ARJUNA CHARANA	2025-12-16	Charge sheet no. in index not tally with annex.2

		BEHERA		
120	D-WP(C)/50884/2025	KABIR KUMAR JENA	2025-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
121	D-WP(C)/51623/2025	GOPINATH MISHRA	2025-12-16	4-AFFIDAVIT/VERIFICATION NOT PROPER. Paragraph not correctly mentioned in the affidavit.
122	D-CRLMP/38887/2025	SAROJANANDA MISHRA	2025-12-16	provision of law not correct
123	D-BLAPL/38606/2025	ARUN KUMAR PATRA	2025-12-16	1.Paragraphs not mentioned in declaration of the Affidavit. 2.Hologram of Rs.50/- not affixed in V.nama.
124	D-RSA/48126/2025	SOURAV SUMAN BHUYAN	2025-12-16	1.Address of Respondents No-22(a) and 22(b) not furnished in the Memo. of Appeal.
125	D-CRLMP/38879/2025	PARSURAM PANDA	2025-12-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
126	D-WP(C)/51886/2025	BRAJA MOHAN SARANGI	2025-12-16	Vehicle no to be corrected in date chart.
127	D-WP(C)/52414/2025	BISWABIHARI MOHANTY	2025-12-16	14-NOT PROPERLY INDEXED. page marking not correct in annexure-10.
128	D-WP(C)/52188/2025	GAUTAM MUKHERJI	2025-12-16	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Petitioner no. 2 not executed Vnama.Petitioner and another not mentioned in file.
129	D-WP(C)/51877/2025	PRADIPTA KISHORE BHUYAN	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Page 17 scanned twice.
130	D-ABLAPL/38652/2025	SUPRAVA BEHERA	2025-12-16	1. Page marking of A.Bail Application in Index incomplete. 2. Name of PS mentioned in address of Pet. in Cause Title not correct.
131	D-ABLAPL/38691/2025	BISWAJIT RANJAN TRIPATHY	2025-12-16	1. Name of Honorable Judge be deleted from reference certificate. 2. Title of Pet. and name of her husband in CT and Vakalatanama not tally. 3. Relation of Pet. in CT and Vakalatanama not tally.
132	D-WA/45647/2025	UMESH CHANDRA BEHURA,A.G.A	2025-12-16	Legible copy of page no. 115,119,123-126,128,130,131,,133,134,139,141-146,149,152-161, 163-171,173,174,176-181,188,190,192,210,212,238,240,242,244,246,252,254,295,296,297,302-306 are to be filed. 2.Code In correct.
133	D-CRLMC/38780/2025	JYOTIRMAYA SAHOO	2025-12-16	1. Address of the petitioner no.3 in cause title not tally with affidavit.
134	D-ABLAPL/38722/2025	ARIJEET MISHRA	2025-12-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. 9 not properly scanning.ii) For further S.R.
135	D-BLAPL/38671/2025	DEEPAK RANJAN PARIDA	2025-12-16	1. Free copy/ Certified copy of Rejection order not filled.
136	D-ABLAPL/38669/2025	AMITAV TRIPATHY	2025-12-16	1. Para 5 missing in the Petition. 2. Complete Ann.1 not filed.
137	D-BLAPL/38954/2025	SURYAKANTA DWIBEDI	2025-12-16	14-NOT PROPERLY INDEXED. Pagination of Annexure-1 and 2 not proper.
138	D-WA/49230/2025	SANJIB SWAIN	2025-12-16	Period of Delay 51 days 2.AU fee Rs 2.25/- to be paid. 3. wp (c) no. not furnished in being aggrieved. 4. Legible copy of page no. 39,42,87,93,116 are to be filed.
139	D-ABLAPL/38712/2025	SWARAJ PATEL	2025-12-16	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
140	D-WP(C)/52319/2025	ALOK KUMAR PANDA	2025-12-16	Name of petitioner no.3 not correctly furnished.
141	D-ABLAPL/38764/2025	PRAKASH KUMAR MISHRA	2025-12-16	1. Page marking of Ann.1 be rectified as per Index. 2. Name of Husband of Informant appearing thrice in Para 2 be redacted. 3. Name of Pet. No. 1 and 2 in CT and Vakalatanama not tally with signature

142	D-CRLMP/38624/2025	TRILOCHAN NANDA	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. PAGE NOS.8 AND 9 NOT LEGIBLE
143	D-CRLMC/39027/2025	RAJIV KUMAR MAHANTA	2025-12-16	C.copy not filed.
144	D-MATA/51913/2025	AMIYA KUMAR MOHANTY	2025-12-16	Vakalatnama properly stamped, Executed and accepted - not proper stamped
145	D-BLAPL/38881/2025	PVS NANAJI ACHARY	2025-12-16	1. In affidavit information about Statement of Facts wrongly furnished. 2..Petition not correctly addressed to Honorable Court
146	D-ABLAPL/38721/2025	SUSHANTA KUMAR JOSHI	2025-12-16	i) Father name of the petitioner not correct in para-2 of the affidavit.
147	D-WP(C)/51539/2025	BRAJA MOHAN SARANGI	2025-12-16	vehicle Regd NO OD01W4499 to be corrected in the prayer portion.
148	D-CRLMA/38889/2025	DEEPAK KUMAR SAHOO	2025-12-16	Put up for SR after filing of c. copy of impugned order.
149	D-BLAPL/38679/2025	MANAS KUMAR CHAND	2025-12-16	.Pending before the court mentioned in the cause title not tally with Rejection order.
150	D-ABLAPL/38725/2025	GIRIDHARI SINGH	2025-12-16	.Subject Code Not Furnished .
151	D-WA/51685/2025	AISHWARYA DASH,A.S.C	2025-12-16	i) Serial no not mention in respondents of appeal memo. ii) Legible copy of Anx-3 to be filed.
152	D-CONTC/50731/2025	MANOJ KUMAR KHUNTIA	2025-12-16	PAGE NO.22 NOT LEGIBLE i.e DATE OF COMMUNICATION. PUT UP FOR SR AFTER REMOVAL OF DEFECT
153	D-ABLAPL/38695/2025	SANJAY KUMAR DASH	2025-12-16	1. Details of Informant in Para 1 be redacted. 2. Complete Ann.1 not filed.
154	D-RVWPET/45901/2025	ADV.	2025-12-16	i) Date of delay left blank in prayer portion of I.A. ii) wp(c) no. wrongly mention in I.A. no. 424/2025.
155	D-CONTC/51949/2025	DINESH KUMAR PANDA	2025-12-16	1. Date of order not correctly furnished in 5th line of the page no.3.
156	D-MACA/51715/2025	SUBHRANSU BHUSAN MOHANTY	2025-12-16	vernacular certificate not furnished, date of judgement in correct at index, book mark and top of c copy,being aggrieved also
157	D-WP(C)/52276/2025	KRISHNA CHANDRA SAHU	2025-12-16	Page 20 not neat.
158	D-WP(C)/52273/2025	KRISHNA CHANDRA SAHU	2025-12-16	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 20 not neat.
159	D-WP(C)/51866/2025	BRAJA MOHAN SARANGI	2025-12-16	Vehicle no. to be corrected in date chart and prayer portion of the petition.
160	D-BLAPL/38855/2025	SJ AROOP KU. CHAND	2025-12-16	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
161	D-WP(C)/50792/2025	BHAGABAN BEHERA	2025-12-16	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
162	D-WP(C)/51861/2025	BRAJA MOHAN SARANGI	2025-12-16	Vehicle no. to be corrected in date chart and prayer portion.
163	D-RSA/51036/2025	AMIT PRASAD BOSE	2025-12-16	1.Court Fee Rs.370.50 Payable.Not Paid. 2.D.A.Fee of Rs.2.50 to be Paid. Put up for Further S.R after Payment of C.Fee of Rs.371/- for computing the period of limitation
164	D-BLAPL/38971/2025	AMULYA RATNA PANDA	2025-12-16	Point No.1 in Affidavit of I.A. petition is not proper(Deponent is wife of the petitioner, but, wrongly mentioned elder brother of the petitioner).
165	D-CRLMC/38506/2025	SUSHANTA KUMAR JOSHI	2025-12-16	1. Date of impugned order under Annexure-1 does not tally with prayer of the petition.
166	D-CMP/51674/2025	RABINDRA KUMAR PATNAIK	2025-12-16	Address of O.P No-2 not mentioned in the Petition
167	D-WP(C)/51543/2025	BRAJA MOHAN SARANGI	2025-12-16	vehicle Regd NO OD01H4499 to be corrected in Para-1 and prayer portion of the petition.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 16-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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